

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6079  
ANSWERED ON:31.08.2001  
LTC FOR BANK EMPLOYEES  
RAMSHETH THAKUR;SUBODH MOHITE

**Will the Minister of FINANCE be pleased to state:**

- (a) whether officers who sought voluntary retirement under the VRS during the last one year in Bank of India were not permitted to avail LTC by the bank authorities;
- (b) if so, the reasons therefor; and
- (c) the manner in which the Government propose to compensate all such officer who have been allowed to avail VRS?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

(a) and (b) The Leave Travel Concession (LTC) is provided when the officer has been sanctioned appropriate leave. Regulation 31 of Bank of India (Officers) Service Regulations, 1972 provides that grant of leave for an officer has to be determined by the exigencies of service. Bank of India has reported that due to exigencies of work, leave applied for by a few V.R.S optee employees was declined and hence they could not avail LTC.

(c) The Bank has further reported that there is not proposal to compensate the officers as the leave in such cases was refused due to administrative exigencies.